

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th floor, Chanderlok Building, 36-Janpath,
New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 13/6/2016

To

Members of the Validation Committee
& Generating Companies
(As per list enclosed)

Subject: Minutes of the 2nd Meeting of Validation Committee for the Application Period from 1st July,2016 to 30th September, 2016 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010

Sir,

Please find enclosed here with minutes of the **2nd Meeting of the Validation Committee for the year 2015-16 (Application Period from 1st July,2016 to 30th September, 2016)** for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) **Regulations, 2010** held on 30.5.2016 in the NRLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

S/d
(Shilpa Agarwal)
Dy. Chief (Engg)

Encl.: As above

Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri S.C Shrivastava, Chief (Engg)	Central Electricity Regulatory Commission, 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Chief Engineer, (PSP & PA-II) Division	Central Electricity Authority 3 rd Floor, N-Wing SewaBhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 th Floor, N-Wing SewaBhawan, R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri H.K Mallick, GM (Comm)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri P. K. Agarwal General Manager	Northern Regional Load Despatch Centre, Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
8.		AGM, SRLDC	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri K.V.S Baba Executive Director	National Load Despatch Centre B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	P.S. Mhaske Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093

13.	SRPC	Shri S.R. Bhat, Member Secretary	Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K.Das, Director Engineering	Bihar State Electricity Board 1 st Floor, VidyutBhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri P.K Mishra Member Secretary	North Eastern Regional Power Committee, NERPC Complex, Dong Parmaw, Lapalang, Shillong-793006 Phone No:0364-2534077 Fax NO.:0364-2534040
17.		Shri Jatin Baishya, Assistant General Manager	State Load Despatch Centre Complex, Kahelipara, Guwahati
18.	SLDC	Shri P.A.R. Bende, Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon, Rampur, Jabalpur- 482008
19.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., KauveryBhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation), Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri U.P. Pani, Director (HR/Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri Janardan Choudhary, Executive Director, (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri P.K Singha, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. .
5.	SJVN	Shri Romesh Kapoor, General Manager (C&SO)	SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009.

Minutes of the 2nd Meeting of Validation Committee for the Application Period from 1st July, 2016 to 30th September, 2016 held on 30st May, 2016 at NRLDC, New Delhi.

1. The Chairman of the Validation Committee, Shri S.C Shrivastava, Chief (Engg.), CERC welcomed the participants present in NRLDC Conference Room and also the other participants of RPCs, RLDCs, STUs and Generating Companies present at Conference Room of WRLDC, SRLDC, ERLDC, NERLDC, SLDCs of Chhattisgarh, Gujarat, Telangana, Maharashtra, Madhya Pradesh and Delhi through video conferencing. List of the participants is enclosed at **Annexure-I**.
2. Chief (Engg.), CERC stated that the meeting is convened to discuss the Load Generation data for consideration of load flow studies for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 for the second Quarter of 2016-17.
3. After deliberation among members, it was decided that the peak generation for new hydro units shall be considered at 100% since most of the hydro units will be able to generate at 100% load for the peak hours during July to September. For new coal based thermal units and new gas based stations, peak injection would be considered as 70% and 30% of ex-bus capacity, respectively.

4. Demand Projection for Q2 of Application Period from 1st July, 2016 to 30th September, 2016

4.1 Northern Region:

- (i) Representative of Delhi SLDC suggested that demand projections of Delhi may be taken as 5,600 MW instead of 5,310 MW.
- (ii) Uttar Pradesh has submitted demand projection as 15375 MW after the Validation Committee meeting..

4.2 Eastern Region:

- (i) Members present at ERLDC suggested that the demand projections of Bihar and Jharkhand may be taken as 3,650 MW and 1,100 MW instead of 3,658 MW and 1,150 MW respectively.

4.3 Western Region:

- (i) Representative of SLDC, Gujarat suggested that the demand projections of Gujarat may be taken as 15,500 MW instead of 16,062 MW. Later Gujarat has revised its demand quantum and informed the Implementing agency to consider 14570 MW for Q2 of 2016-17.
- (ii) Members present at WRLDC suggested the following :

(a) Demand projections of Madhya Pradesh may be taken as 8,800 MW instead of 8,820 MW.

(b) Demand projections of Maharashtra may be taken as 19,000 MW instead of 21,226 MW.

(c) Demand projections of Goa may be taken as 480 MW (including 80 MW Goa SR).

4.4 North Eastern Region: Representative of NERPC mentioned that the demand and generation data had already been discussed in the last OCC meeting of NERPC and the demand projections for NER constituents as per presentation are in order.

4.5 Southern Region: SRLDC stated that demand projections in respect of Southern states are in order except in case of Karnataka which may be taken as 8,842MW instead of 8,247MW.

5. Generation Projection for Q2 of Application Period from 1st July,2016 to 30th September, 2016:

5.1 Northern Region:

(i) Representative of Delhi SLDC suggested that the generation from Delhi may be taken as 1,071 MW (including BTPS Generation) instead of 691 MW.

(ii) Uttar Pradesh has not submitted its generation till 01.06.2016. In view of this, Uttar Pradesh generation has been taken from LGBR available at NRPC as 8,675 MW and It was decided that only one unit of Lalitpur (660MW) is to be considered due to evacuation problem.

The generation figures as suggested above were agreed.

5.2 Western Region:

(i) Members present at WRLDC suggested the following:

(a) Generation from DGEN may be taken as zero MW instead of 678 MW, because during this quarter DGEN is being operated with e-bid RLNG which shall not be available for next quarter.

(b) Generation from Tarapur APS may be taken as 733 MW (outage of one unit of 500 MW) instead of 1,233 MW.

(ii) Representative of Maharashtra SLDC suggested that the generation from Maharashtra may be taken as 14,500 MW (including wind generation) instead of 12,482 MW.

(iii) Representative of Gujarat SLDC suggested that the generation from BECL (Unit -1 of 250 MW) and Pipavav (unit-2 of 351 MW) may be considered. SLDC,Gujarat has submitted that generation from Gujarat may be taken as 11,415 MW

(iv) Representative of Madhya Pradesh stated that generation for Madhya Pradesh may be considered as 6,672 MW, which includes 1,300 MW of wind and solar generation.

The Generation figures as suggested above were agreed.

5.3 Eastern Region:

Members present at ERLDC suggested the following:

- (a) Generation from Bihar may be considered as 190 MW instead of 216 MW.
- (b) Generation from West Bengal may be taken as 5,000 MW instead of 4,565 MW.
- (c) Generation from Jharkhand may be taken as 450 MW instead of 330 MW.
- (d) Generation from Chujachan may be taken as 109 MW instead of 114 MW.
- (e) Generation from Adhunik power may be taken as 430 MW instead of 403 MW.
- (f) Generation from Bhutan may be taken as 1,475 MW instead of 1,574 MW.
- (g) Generation from MPL may be taken as 990 MW instead of 1,019 MW.
- (h) Generation from JITPL may be taken as 1,130 MW instead of 1,043 MW.
- (i) Generation from Raghunathpur may be taken as 570 MW instead of 785 MW.

The generation figures suggested by ERLDC and NTPC were agreed.

5.4 North Eastern Region:

The generation figures suggested by NER region entities as shown in presentation during the meeting were agreed.

5.5 Southern Region:

Members present at SRLDC suggested following changes:

- (i) Generation from Karnataka may be taken as 6,168 MW instead of 6,938 MW.
- (ii) Generation from Kudankulam may be taken as 900 MW instead of 284 MW.
- (iii) Generation from Andhra Pradesh may be taken as 5,866 MW (including NP Kunta generation as 100MW) instead of 5,766 MW.
- (iv) Generation from IL&FS may be taken as 700 MW instead of 785 MW.
- (v) Generation from MEPL and Coastal Energen may be taken as 250MW and 750 MW instead of 218 MW and 956 MW respectively.

The generation figures suggested by SRLDC were agreed.

7. HVDC Set Points :

- (i) HVDC set points to be considered in the All India Base case for computation of PoC charges and Losses for July-September' 2016 period were projected by Implementing Agency based on last 3 years' maximum flow during the Application Period.
- (ii) The following HVDC set points were finalised:

<i>MW Values</i>	
HVDC Name	Set points To be considered in Base case
Mundra-Mahindergarh Pole-1	1250
Mundra-Mahindergarh Pole-2	1250

Talcher-Kolar Pole- 1	1000
Talcher-Kolar Pole- 2	1000
Rihand-Dadri Pole- 1	750
Rihand-Dadri Pole- 2	750
Balia-Bhiwadi Pole-1	500
Balia-Bhiwadi Pole-2	500
Bhadrawati_HVDC	1000
Vindhyachal_HVDC	250
Gajuwaka_HVDC	650
Pusauli HVDC	400
Chandrapur-Padghe Pole-1	750
Chandrapur-Padghe Pole-2	750
BiswanathChariali - Agra	500 (towards NR)

8. Other Issues:

A. Issue regarding the 400 kV D/C Nabinagar-Sasaram Transmission Line associated with Transmission System for "immediate Evacuation System for Nabinagar TPS" in ER :

The representative of POWERGRID stated that the 400 kV D/C Nabinagar-Sasaram transmission line was constructed by PGCIL for evacuation of power from Nabinagar generating station. Unit no. 1 of the said generating station has been commissioned and synchronized on 20.03.2016 but commercial operation is yet to be declared. CERC vide order dated 21.06.2013 in Petition No.83/TT/2012, directed that the transmission charges of aforementioned line are payable by BRBCL till commissioning of Unit-1 of BRBCL-Nabinagar Thermal Power Project. On the basis of this order, BRBCL, owner of Nabinagar generating station has requested PGCIL to stop raising bill for the transmission charges of 400 kV D/C Nabinagar-Sasaram transmission line & associated system.

Chief (Engg.), CERC clarified that the transmission charges are to be paid by the generator till commercial operation of Unit no. 1 is achieved.

B. Issue regarding the submission of data by DICs, SLDCs and RLDCs to IA :

(i) The issue of submission of data by ISTS licensees and DICs/States was discussed and it was decided that all the data shall be submitted through email only. Email-id for data submission given by Implementing Agency was **implementingagency@posoco.in**. Chief (Engg.), CERC suggested that Implementing Agency may provide a contact number for the confirmation of data submission.

(ii) Implementing Agency pointed out that states were not providing updated network details upto 132kV/110kV which is resulting into incorrect system representation. In view of the above, all states were requested to provide updated network details upto 132kV/110kV in each quarter in PSS/E format. Further, all states were requested to provide any changes in the network separately, along with other data pertaining to the states.

C. After the deliberations, following was concluded:

(i) Peak generation of new hydro generation shall be considered at 100% of its capacity duly considering the fact that Q2 corresponds to high hydro season and maximum generation from hydro stations during the peak hours of high season is expected to be of the order of 100% of its capacity.

- (ii) In case of non-submission of data by the DICs, for the purpose of Basecase preparation:
 - (a) Peak Demand: Forecasted peak demand to be calculated from last 3 years' data taken from CEA website as per provisions of the Regulations.
 - (b) Peak Generation: Forecasted peak generation to be calculated from last 3 years' SEM/SCADA data available with RLDCs as per the provisions of the Regulations.

Preparation of final All India Basecase in PSS/E platform :

It may be mentioned that there would be variation in the validated generation and demand figures in the final all India Base case because of the following steps involved:

- (i) Normalization with All India Forecasted Peak Demand figure.
- (ii) Arriving at Load Generation Balance for convergence of the All India Base case.
- (iii) Adjustment of Slack Bus Generation.

Annexure-I

List of Participants in the second meeting for 2016-17 of the Validation Committee on 30th May 2016 at , New Delhi.

CERC

1. Shri S.C.Shrivastava, Chief (Engg.) – In Chair
2. Shri P.K Awasthi, Jt. Chief (Fin.)
3. Shri Akhil Kumar Gupta
4. Ms Shilpa Agarwal, Dy. Chief (Engg.)
5. Shri Harish Kumar, Engineer

POWERGRID

6. Shri H.K Mallick,GM (Comml.)
7. Ms Manju Gupta,AGM(Comml.)
8. Shri V Srinivas, DGM (Comml.)
9. Shri Rajesh Verma, Chief Manager

NLDC

10. Shri K.V.S Baba, ED, NLDC
11. Shri S.S. Barpanda, AGM
12. Shri G. Chakraborty, DGM
13. Shri Sanny Machal, Engineer
14. Shri Gaurav Verma, Senior Engineer

NHPC

15. Shri V.K Srivastava, Manager

WRPC

16. Shri S.D Taksande, Member Secretary
17. Shri L.K.S Rathore , DD(Operation)

WRLDC

18. Shri P.Mukhopadhyay, GM
19. Shri AbhimanyuGartia, DGM
20. Ms Pushpa.S, Chief Manager
21. Ms Chitranksi, Dy Manager

D .B Power

22. Shri Alak Bhargava, AM (Power sales)

ERLDC

23. Shri G. Mitra, DGM
24. Shri P.S. Das, Asst. GM
25. Shri Subendu Mukherjee, Sr. Engineer
26. Shri Sawav Kumar Sahay, Sr. Engineer

GRIDCO

- 27. Shri S.K Maharana, AGM
- 28. Shri H Behera, Manager

BSPHCL

- 29. Shri Rajdeep Bhattacharjee,EEE

SLDC, Kalwa

- 30. Shri D.J Kolhe, EE(OP)

DVC, Kolkata

- 31. Shri S. Ganguly, SE(E)

SRPC

- 32. Shri Rangarajan.R.M, SE
- 33. Shri Anusha Das J, AEE

SRLDC

- 34. Shri V. Balaji, DGM
- 35. Shri Madukar G, Dy Manager
- 36. Ms Anusha Baruah, Sr Engineer
- 37. Shri Pramod Singh,Manager

KPTCL

- 38. Shri Ravindra. M, EE
- 39. Shri Prakash. M.R, AEE
- 40. Shri Mohammed Mustaq, EE

MSETCL

- 41. Shri Umesh Bhagat, EE(STU)

MSEDCL

- 42. Shri Paresh Bhagwat, SE(OPP)
- 43. Shri Bulute Arvind, EE(LM)
- 44. Shri Manoj Borole, AE(PP)

NERPC

- 45. Shri P.N Sarkar, E.E
- 46. Shri S.M Aimol, EE

NRLDC

47. Shri H. K Chawla, DGM. NRLDC
48. Shri Shyam Sunder Goyal, Engineer, NRLDC

NTPC

49. Shri Uday Shankar, DGM/ CommI

NERLDC

50. Shri Amaresh Mallick, DGM
51. Shri Momai Dey, Engineer

MEPTCL

52. Shri T Giddon, EE, SLDC

WBSIEDCL

53. Shri Sreyan Mondal, SE(E)
54. Shri Bratati Mukherjee, DE(E)
55. Shri Indranil Saha, JR EXE(fin)